Supplementary Cause List-1 Sr. No.1

HIGH COURT OF JAMMU AND KASHMIR

AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 25/2020 EMG-CM No. 51/2020

Mahesh Chander Sharma and another

.....Petitioner (s)

Through :- Mr. R. P. Sharma, Advocate (on video call from residence in Jammu)

V/s

Union Territory of J&K and others

.....Respondent(s)

Through :- Mr. Aseem Sawhney, AAG (on video call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

<u>ORDER</u> 03.06.2020

Mr. Aseem Sawhney, learned AAG appearing for the respondents seeks further time to file objections. Granted.

Put up on 19.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 03.06.2020 (Rakesh)